

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Transfer Original Petition (AT) (MRTP) No.06 of 2017
(Old RTPE No.323 of 1996)

In the matter of:

Smt. Shobha Rani Jain

...Complainant

Vs.

Delhi Development Authority

...Respondent

Appearance: Mr. Dhruv Shukla, Advocate for the complainant.

Mr. Akshay Ravi, Advocate for the Respondent.

10.07.2019

Today the case is listed for evidence of Respondent. In terms of last order, the Respondent has filed affidavit of Mr. Saket Kumar.

Mr. Akshay Ravi, learned Counsel appears on behalf of the Respondent. He moved an application for adjournment on the ground that his witness namely – Mr. Saket Kumar is on training and hence, unable to come today. The request for adjournment is not opposed by the Counsel for the Complainant.

As prayed by both the parties, post the matter for cross-examination on 17th July, 2019.

[Peeush Pandey]
Registrar